

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : --
APPLICATION NUMBER : CP/34(CHE)/2023
NAME OF THE PETITIONER : KLN Motor Agencies Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 272 of CA, 2013

ORDER

Ld. Counsel Mr. Vikram P Jain for the provisional Liquidator. Ld. Counsel Ms. Nandini Agarwal for the ROC.

None for the Petitioner.

The Counsel for the provisional Liquidator stated that additional time needed for file report.

List the Petition for hearing on **21.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk